Government of India/Bharat Sarkar
Ministry of Law & Justice
(Vidhi Evam Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

Shastri Bhawan, New Delhi,
Dated the 29th October, 2014.

NOTIFICATION

No.1/6/2014-Admn.I[(LA): The President is pleased to appoint the
following Assistant Legal Advisers (Grade-IV of Indian Legal Service) to the
posts of Deputy Legal Adviser (Grade-III of Indian Legal Service) in the
Department of Legal Affairs, Ministry of Law & Justice, on adhoc basis
w.e.f. the forenoon of the 29th October, 2014 for a period of six months or
till the posts are filled on regular basis or until further orders, whichever is
the earliest:-

i. Sh. T.K. Malik
ii. Sh. M.N. Singh
iii. Sh. R. Jayalakshmi
iv. Dr. D.V. Rao
v. Sh. R.G. Voltair
vi. Sh. Y.K. Singh

(Ravindra Kumar)
Deputy Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Faridabad, Haryana (along with Hindi version)
Endorsement No.1/6/2014-Admn.I(LA) dated 29-10-2014:

1. Officers concerned.
2. The Pay & Accounts Officer, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
3. Cash Section (LA) (with 5 spare copies). Their pay in the pay scale of DLA i.e PB-3 with Grade pay of Rs.7600/- will be fixed with effect from 29.10.2014 itself as no option is admissible in adhoc appointments.
4. PS to MLJ/PPS to LS/ PPSs to Addl. Secretaries/ PPSs to JS&LAs.
5. In-charge, Branch Secretariats (Bangalore/ Mumbai/ Chennai/ Kolkata).
6. All Officers and Sections in the Department of Legal Affairs.
8. NIC Cell, Department of Legal Affairs (to upload the notification on the website of the Department of Legal Affairs).

(Ravindra Kumar)
Deputy Secretary to the Govt. of India